

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NO.HC.VII-21/2008/ 1702 /A.

From :- Shri Kaushik Kumar Kalita,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Neiko Akami,
Registrar, Gauhati high Court,
Kohima Bench, Kohima

Dated Guwahati, rd3 April, 2019.

Sub:- Casual Leave.

Ref:- Your note dated 01.04.2019.

Sir,

With reference to the above, I am directed to inform you that, the prayer for casual leave of Smti. Y. Longkumer, Principal District & Sessions Judge, Dimapur, Nagaland, for 2(two) days w.e.f. 08.04.2019 to 09.04.2019, has been granted/rejected.

Smti. Longkumer may be informed accordingly.

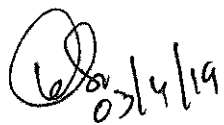
Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo no.NO.HC.VII-21/2008/ 1702 /A. dtd. --- 03.04.19
Copy to:

- ✓ 1. The Systems Analyst , Gauhat High Court, Guwahati.


03/4/19
JT. REGISTRAR (VIGILANCE)
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